

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION

RAJYA SABHA
UNSTARRED QUESTION NO. 197
ANSWERED ON 24.07.2024

NEET-UG Examination Process

197. SHRI JOSE K. MANI:

Will the Minister of EDUCATION be pleased to state:

- (a) the measures that are being taken to ensure the integrity and fairness of the NEET-UG examination process, especially in light of recent incidents of paper leaks and malpractice;
- (b) support systems that are in place to help NEET-UG aspirants cope with the stress and anxiety associated with the examination process, especially given the recent controversies;
- (c) the manner in which Government is mitigating the impact of repeated postponements and rescheduling of NEET-UG exams on students' academic plans and mental health"; and
- (d) future reforms being planned to enhance the NEET-UG examination system and prevent the recurrence of controversies and issues faced this year?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)**

(a) to (d) The NEET(UG) 2024 Examination was conducted by the National Testing Agency (NTA) on 5th May 2024 at 4750 Centres in 571 cities (including 14 Cities abroad). After the conduct of NEET(UG) 2024 Examination, certain cases of alleged irregularities/cheating/malpractices were reported. The Ministry of Education has asked the Central Bureau of Investigation to conduct a comprehensive investigation into the entire gamut of alleged irregularities including conspiracy, cheating, breach of trust etc. w.r.t. the NEET(UG) 2024 Examination.

In order to ensure transparency and in compliance of directions of Hon'ble Supreme Court issued vide order dated 18.7.2024 in WP (Civil) No. 335/2024, NTA has uploaded marks secured by all candidates on its website city wise & centre wise, without disclosing the identity of candidates.

Further, candidates are facilitated through NTA Help Desk phone numbers and dedicated email id of NEET(UG) Examination to address concerns/queries/clarification of candidates.

NEET(UG) 2024 Examination was not postponed/rescheduled. Re-Test in respect of only 1563 candidates of the aforesaid examination was held as recommended by Higher-Powered Committee of NTA and submitted before Hon'ble Court in W.P. (Civil) No. 336/2024 which observed the recommendations to be fair, reasonable & justified.

To suggest effective measures for conducting transparent, smooth and fair conduct of examinations by the NTA, the Ministry of Education has constituted a seven member High-Level Committee of Experts, headed by Dr. K. Radhakrishnan, former Chairman ISRO and Chairman BoG, IIT Kanpur to make recommendations on Reforms in mechanism of examination process, Improvement in Data Security protocols and Structure and functioning of NTA. The Committee shall submit its report in two months.
